

HMA 396/2021

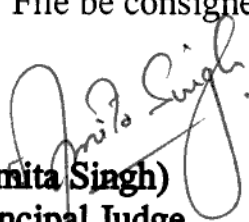
PBMN01005060 2021

Present: Petitioner No.1 with Sh. Gurneesh Manshahia Advocate.
Petitioner No.2 with Sh. Vikram Singla Advocate.

Efforts made for reconciliation but the petitioners could not agree to live together. Vide my separate detailed judgment of even date, the petition has been allowed. Decree sheet be drawn. File be consigned to the record room, Mansa.

Pronounced in open Court:
21.10.2021

Satish Kumar


(Amita Singh)
Principal Judge,
Family Court,
Mansa (PB0225).

